

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

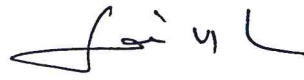
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/42/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 9 others
NAME OF THE RESPONDENT(S) : Aadhi finance pvt ltd
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(11)	P. HARVINDH PANDIA Advocate Mr. Srinivasan Srivithu	Counsel for Petitioner	
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(2)	RATUL BALAJI,	Counsel for Respondent	
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ORDER

Counsel representing both the parties are present. Counsel for the respondents stated that the efforts made for settlement between the parties have not been materialised. Counsel for petitioner submitted that there is a requirement for passing of orders in relation to interim prayers. Counsel for respondents prayed time to file counter. Considering the submissions of both the sides for hearing in relation to the interim prayers, time is extended. Put up on 13.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)